2. नहर के प्रचालन के लिए वर्तमान नियम और विनियम तथा उनकी पर्याप्तता और क्या उनका अनुकरण बुद्धिमत्ता से किया गया ।

3. स्थिति का अधिक प्रभावकारी ढंग से नियंत्रण करने के लिए कोई उपाय जिनकी प्रत्याशा होनी चाहिए थी और जिसे कार्यान्वित किया जाना था तथा भविष्य में इन दुर्घटनाओं से बचने के लिए संरचना और संरचनेतर कार्यों के लिए उपयुक्त सिफारिशें करना ।

इस समिति को दो मास के भीतर अपनी रिपोर्ट प्रस्तुत करने के लिए कहा गया है ।

यमुना नदी पर एक नये बांध का निर्माण

*83. **श्री महाराज सिंह भारती** : क्या सिंचाई तथा विद्युत् मंत्री यह बताने की कृपा करेंगे कि हरियाणा और उत्तर प्रदेश को उचित तथा पर्याप्त मात्रा में जल की सप्लाई सुनिश्चित करने के लिए यमुना नदी पर एक नए बांध के निर्माण में अब तक कितनी प्रगति हुई है ?

सिंचाई तथा विद्युत् मंत्री (डा० कु० ल० राव) : उत्तर प्रदेश और हरियाणा के मुख्य अभियंताओं ने वर्तमान ताजेवाला हैड वर्क्स के प्रतिस्रोत में कालेसर पर एक बराज बनाने के लिये सितम्बर, 1970 में संयुक्त रूप से प्रस्ताव तैयार किये हैं । उत्तर प्रदेश सरकार इन प्रस्तावों पर विचार कर रही है ।

Bharathi Mills, Pondicherry

*84. SHRI UMANATH : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether any Member of Parliament had submitted any memorandum demanding investigation into the transactions undertaken by the Authorised Controller of the Bharathi Mills, Pondicherry ;

(b) if so, the main allegations ;

(c) the steps taken to investigate into the charges ; and

(d) whether any Preliminary findings were made and, if so, the nature thereof and further action proposed in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK). (a) Yes, Sir.

(b) The allegations mainly relate to :—

(i) Purchase and use of cotton of quality lower than that required for the respective counts.

(ii) Manipulations through sale of yarn below market prices.

(iii) Manipulation of accounts to hide the truth from the Ministry.

(c) and (d). The National Textile Corporation, who were asked to investigate the matter, have furnished a report which is under examination.

Aims and Activities of Muslim League

*85. SHRI HARDAYAL DEVGUN :
SHRI SHIVA CHANDRA JHA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether she is aware that the aims and activities of the Muslim League are undermining the secular foundations of our country, hampering national integration and spreading separatist poison ; and

(b) if so, the steps taken by Government to curb the activities of the Muslim League ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) The growth of any communal organisation, to which-